



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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February 19, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s MRAL Securities & Finance Private Limited	113, World Trade Centre, Cannaught Place, New Delhi-110001	B-14.02991 dated December 11, 2003	January 22, 2010
2.	M/s. Neminath Industries Private Limited	1-G, 1 st Floor, Bharat Nagar, New Friends Colony, New Delhi-110065	B-14.01916 dated September 04, 2000	January 22, 2010
3	M/s. Karmath Leasing & Holdings Limited	2/7, 3 rd Floor, Sarai Julena Commercial Complex, Okhla Road, New Delhi - 110025	14.00097 dated February 27, 1998	January 22, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Ajit Prasad
Manager